

DIVISION BENCH
COURT - I

S-4

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/95(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH APRIL 2024

IN THE MATTER OF	CENTRAL BANK OF INDIA LIMITED VS JAINCO AUTOMOTIVE PVT LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance(via video conference/physically)

Ms. Anshumala Bansal, Adv.] For the Financial Creditor
Ms. Prarthana Singha Roy, Adv.]

ORDER

1. Ld. Counsel for the Financial Creditor present.
2. Registry is directed to issue notice to the Corporate Debtor through speed post and e-mail and place the tracking information on record.
3. Post this matter on **13.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**